## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6269 ANSWERED ON:05.05.2015 INVESTIGATION IN TERRORISM CASES Joshi Shri Pralhad Venkatesh

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of terrorism being investigated by National investigating Agency since its inception till date along with the status of the said cases;
- (b) whether there are any complaints regarding Non- cooperation by respective State police in such investi- gations; and
- (c) if so, the details thereof and the reaction of the Government thereto?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) Since its inception, the NIA has been entrusted with the investigation of 95 cases. Out of these 95 cases, in 62 cases, charge sheets have been filed in the court of competent juris- diction and in 6 cases, closure reports have been filed. A total number of 27 cases are under investigation. In 8 cases, the trial has been completed and 44 persons have been convicted.
- (b) No, Madam.
- (c) Does not arise.